

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
UNSTARRED QUESTION No. - 2668
ANSWERED ON 04/08/2026

PMMSY IN WEST BENGAL

2668. SHRI JAGANNATH SARKAR:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the total amount of total funds released to West Bengal under Pradhan Mantri Matsya Sampada Yojana (PMMSY) since 2020-21, year-wise, the number of utilisation certificates submitted, and the amount of Central funds lapsed or pending for utilisation and the reasons for pendency;
- (b) whether the West Bengal Government has submitted an Annual Action Plan for 2026-27 under PMMSY, constituted the State Level Approval Committee and appointed a State Nodal Officer, and the funds provisionally allocated to West Bengal for the current financial year;
- (c) the targets set for West Bengal under PMMSY for 2026-27 covering pond aquaculture, cold chain infrastructure, motorisation of fishing boats, fishermen insurance and PM-MKSSY formalisation district-wise; and
- (d) the steps being taken by the Ministry to assist the West Bengal Government in accelerating PMMSY implementation, particularly for Sundarbans fishermen, tiger widows and inland fish farmers across the State's 3.6 lakh hectares of water bodies?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) The Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying (MoFAH&D), Government of India, has been implementing the Pradhan Mantri Matsya Sampada Yojana (PMMSY) since 2020–21. The Government of West Bengal submitted project proposals under PMMSY amounting to ₹546.38 crore, including a Central share of ₹223.25 crore, during the period 2022–23 to 2025–26, which have been duly approved by the Government of India. Against this approval, ₹107.04 crore of the Central share has been released to the State based on the utilisation of funds, and the State Government has reported utilisation of ₹95.54 crore. The year-wise details of approved projects and fund released to West Bengal under the PMMSY are furnished at **Annexure I**.

(b) The PMMSY, originally approved for five years from 2020-21 to 2024-25, was extended for implementation during FY 2025-26 up to 31st March 2026, and thereafter temporarily up to September 2026. Hence, Annual Action Plans are not being sought from States for 2026-27. As informed by the State Government, the State Level Approval and Monitoring Committee (SLAMC) has been constituted, and a Nodal Officer has been appointed for implementation of PMMSY in the State. An allocation of ₹30.00 crore has been made during the financial year 2026-27, and a Mother Sanction of ₹20.00 crore has been issued to the Government of West Bengal for implementation of PMMSY. The State Government has reported utilisation of ₹8.52 crore against the Mother Sanction of ₹20.00 crore issued in the current year.

(c) The PMMSY Scheme has been extended up to September, 2026. As informed by the State Government of West Bengal, the State has set a target to complete all approved activities by the end of the Scheme period. Under the Pradhan Mantri Matsya Kisan Samridhi Sah Yojana (PM-MKSSY), the National Fisheries Digital Platform (NFDP) has been launched with multiple modules covering registration, cooperative strengthening, aquaculture insurance, performance grants, credit, training and capacity building, and traceability. As of date, a total of 1.83 lakh fishers, fish farmers, fish vendors, and other stakeholders in West Bengal have registered on NFDP. District-wise registration details are furnished at **Annexure II**.

(d) The Department of Fisheries, Government of India, is extending technical and financial support to the Government of West Bengal for the development of fisheries and aquaculture in the State, including fisheries infrastructure, post-harvest management, capacity building, and livelihood enhancement of eligible beneficiaries such as marine and inland fishers, inland fish farmers including women and widows/tiger widows in all Districts, including the districts in Sundarbans region. Further, regular review meetings are held with the State Government at various levels to monitor the progress of implementation of approved projects and the utilisation of Central funds.

Annexure I

STATEMENT REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA UNSTARRED QUESTION NO. 2668 DUE FOR ANSWER ON 4TH AUGUST, 2026 PUT IN BY SHRI JAGANNATH SARKAR REGARDING PMMSY IN WEST BENGAL –

Year-wise details of approved projects, and fund released to West Bengal under the PMMSY

(Rupees in Lakhs)

Sl. No	Year	Total Project Cost	Fund Released
1	2022-23	42491.51	5076.00
2	2023-24	7099.91	0.00
3	2024-25	4650.89	442.33
4	2025-26	395.96	3186.00
5	2026-27	-	850.00
	Total	54638.27	9554.33

Annexure II

STATEMENT REFERRED TO IN REPLY TO PART (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 2668 DUE FOR ANSWER ON 4TH AUGUST, 2026 PUT IN BY SHRI JAGANNATH SARKAR REGARDING PMMSY IN WEST BENGAL – DISTRICT-WISE NFDP REGISTRATION IN WEST BENGAL:

Sl. No.	District Name	Details of Stakeholders registered on NFDP Portal (Numbers)
(i)	(ii)	(iii)
1	Alipurduar	1,199
2	Bankura	3,274
3	Birbhum	2,531
4	Cooch Bihar	5,317
5	Dakshin Dinajpur	3,812
6	Darjeeling	678
7	Hooghly	2,577
8	Howrah	4,032
9	Jalpaiguri	3,638
10	Jhargram	1,207
11	Kalimpong	108
12	Kolkata	211
13	Maldah	16,399
14	Murshidabad	22,436
15	Nadia	6,922
16	North 24 Parganas	10,601
17	Paschim Bardhaman	1,586
18	Paschim Medinipur	6,915
19	Purba Bardhaman	4,170
20	Purba Medinipur	23,071
21	Purulia	2,359
22	South 24 Parganas	58,479
23	Uttar Dinajpur	2,393
	Grand Total	183,915
